

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 15503/2017

U.P. AAWAS EVAM VIKAS PARISHAD & ANR.

Appellant(s)

VERSUS

MITHLESH KUMARI & ORS.

Respondent(s)

(Notice of alternative arrangement has been issued.)

WITH

C.A. No. 15504/2017 (III-A)

Date : 03-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Aarushi Sood, Adv.
Mr. Vishwajit Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Service of notice of alternative arrangement in respect of respondent Nos.1 to 3 is complete but none has entered appearance.

Registry to process both the matters for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar